

Title:Need to award exemplary punishment to those involved in crimes against Scheduled Castes and Scheduled Tribes.

DR. UDIT RAJ (NORTH WEST DELHI): I would like to draw the attention of the Government towards rising atrocities against SCs/STs and women in almost all parts of the country and the utter failure of the Governments machineries to stop these acts and also the urgent need to ensure exemplary punishment for those guilty of such crimes. The murder of two children of a Dalit family in Faridabad; the high incidence of such atrocities in Uttar Pradesh and Bihar and also such incidents in other states can be seen from the National Crime Record Bureau(NCRB) data. It is very important that local law enforcement officials as well as the general public be sensitized to these issues and a stronger mechanism be developed to ensure that such atrocities are not repeated. Thorough, independent probes should be conducted into all these incidents so the perpetrators as well as erring state government officials are punished.